

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-244(ND)2017

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
23.05.2019**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**


SECTION OF THE COMPANIES ACT: 7 of IBC, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Aaryan Sharma, Advocate for RP

ORDER

Ms. Megha Sachdev appeared on behalf of the applicant. She prays for an adjournment on account of a demise in a family. Renotify this case on 16th July, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)